

LOK SABHA DEBATES

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LOK SABHA

Wednesday, December 15, 1971 | Agrahayana 24,
1893 (Saka)

The Lok Sabha met at Ten of
the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF ALL-INDIA INSTITUTE OF MEDICAL SCIENCES

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING (PROF. D. P. CHATTO-
PADHYAYA): On behalf of Shri Uma
Shankar Dikshit, I beg to lay on the Table
a copy of the Annual Report (Hindi version)
of the All India Institute of Medical
Sciences, New Delhi, for the year 1970-71,
under section 19 of the All India Institute
of Medical Sciences Act, 1956. [Placed in
Library. See No. LT-1280/71].

MYSORE MOTOR VEHICLES (SIXTH AMENDMENT) RULES

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table a copy of the
Mysore Motor Vehicles (Sixth Amendment)
Rules, 1971 (Hindi and English versions)
published in Notification No. G.S.R. 226 in
Mysore Gazette dated the 22nd July, 1971,
under sub-section (3) of section 133 of the
Motor Vehicles Act, 1939, read with clause
(c) (iv) of the Proclamation dated the 27th
March, 1971, issued by the President in
relation to the State of Mysore. [Placed in
Library. See No. LT-1281/71].

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NOTIFICATION UNDER INDIAN TELEGRAPH ACT

THE MINISTER OF COMMUNICA-
TIONS (SHRI H. N. BAHUGUNA): I beg
to lay on the Table a copy of the Indian
Telegraph (Sixteenth Amendment) Rules,
1971 (Hindi and English versions) published
in Notification No. G.S.R. 1679 in Gazette
of India dated the 6th November, 1971
under sub-section (5) of section 7 of the
Indian Telegraph Act, 1885. [Placed in
Library. See No. LT-1282/71].

REPORT OF C. & A. G. AND FINANCE ACCOUNTS OF CENTRAL GOVERNMENT

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH): I beg to lay on the Table :—

- (1) A copy of the Report of the
Comptroller and Auditor General
of India for the year 1969-70 Central
Government (Commercial) Part
VI—National Seeds Corporation
Limited, under article 15(1) of the
Constitution.
- (2) A copy of the Finance Accounts
(Hindi version) of the Central
Government for the year 1967-68.
[Placed in Library. See No. LT-
1283/71].

REVIEW AND ANNUAL REPORT OF HINDUSTAN CABLES, LIMITED

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVELOP-
MENT (SHRI GHANSHYAM OZA): I
beg to lay on the Table a copy each of the
following papers under sub-section (1) of
section 619A of the Companies Act, 1956 :—

- (1) Review (Hindi and English versions)
by the Government on the working
of the Hindustan Cables Limited
for the year 1969-70.
- (2) Annual Report of the Hindustan
Cables Limited, for the year 1969-
70, along with the Audited Accounts